

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-71-2020****Govind Sawant****.... Petitioner****V e r s u s****Vishnu Anant Dessai and others.****..... Respondents**

Mr. V. Korgankar, Advocate for the Petitioner.

Mr. A. D. Bhobe, Advocate for the Respondent nos.1 and 2.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 20TH JULY, 2020.****ORDER:**

For the reasons mentioned in the application dated 13/7/2020, that is, the application for bringing legal representatives on record, the Court allows it. The applicant/petitioner is permitted to bring on record the legal representatives of the second respondent.

2. Issue notice to the newly added respondents, returnable on 3/8/2020.

DAMA SESHADRI NAIDU, J.**AP/-**